

main producers exported during the period January, 1963 to October, 1963?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM): 61,742 Tonnes.

MELTING SCRAP CONSUMED BY FURNACES AND FOUNDRIES

226* SHRI V. M. CHORDIA: Will the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to state:

(a) the total quantity of melting scrap consumed by the indigenous

scrap-based furnaces and foundries in the year 1962 and the first half of 1963;

(b) what is the tonnage of home arisings of the total quantity of scrap melted; and

(c) the tonnage of ingots and casting produced?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM):

Scrap-based Foundries	Scrap-Based Furnaces
	Tonnes.
(a) 1962	48,400
1963	26,700
(Jan. to June)	No*separate figures are available.
(b) 1962	14,500
1963	8,000
(Jan. to June)	
(c) 1962	43,525
1963	1962 Ingots 59725 Tonnes
(Jan. to June)	1963 Ingots 49491 Tonnes
	24,020 (upto Sept.)

केन्द्रीय समाज कल्याण बोर्ड के कर्मचारियों की पदोन्नति

२२७. श्री विमलकुमार मन्नालालजी चौरड़िया : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय समाज कल्याण बोर्ड के केन्द्रीय कार्यालय से कितने कर्मचारियों को १९६०-६१ और १९६१-६२ में पदोन्नति करके भोपाल, जयपुर, नेका भेजा गया;

(ख) पदोन्नति से पूर्व उनके वेतनक्रम क्या थे, इस समय वे किन वेतनक्रमों में काम कर रहे हैं और उन्हें मिलने वाले भत्तों का व्यौरा क्या है;

(ग) क्या यह सच है कि उपरोक्त भाग (क) में उल्लिखित कर्मचारियों से ऊँचे

वेतनक्रमों में काम करने वाले कर्मचारी राज्यों में उपलब्ध थे; और

(घ) यदि हाँ, तो उन्हें पदोन्नति न देने के क्या कारण हैं ?

f [PROMOTIONS OF THE EMPLOYEES OF THE CENTRAL SOCIAL WELFARE BOARD

227. SHRI V. M. CHORDIA: Will the Minister of EDUCATION be pleased to state:

(a) the number of employees of the central office of the Central Social Welfare Board who were transferred to Bhopal, Jaipur and NEFA on promotion during the years 1960-61 and 1961-62;

(b) the grades of pay of these officers prior to their promotion, the

†[] English translation.

grades of pay in which they are working at present and the details of the allowances drawn by them;

(o) whether it is a fact that employees in the grades higher than those of the employees mentioned in part (a) above were available in the States; and

plus clearness pay and clearness allowance as admissible to Central Government employees in Bhopal and local allowances (compensatory and house-rent) at State Government rates.

No, Sir.

Does not arise.]

**MEETING OF REPRESENTATIVES OF HEC,
HINDUSTAN STEEL, ETC,**

शिक्षा मंत्री (श्री एम० सी० छागला) :

(क) १९६०-६१ के दौरान, केन्द्रीय समाज कल्याण बोर्ड का केवल एक अधिकारी प्रति नियुक्ति पर मध्य प्रदेश राज्य समाज कल्याण सलाहकार बोर्ड, भोपाल में कार्य करने के लिये भेजा गया था।

(ख) प्रतिनियुक्ति से पहले उसका वेतन-मान २१०-१०-२७०-१५-३३०-कु० रो०-१५-४५०-कु० रो०-२०-५३० रु० था; प्रतिनियुक्ति की अवधि के दौरान उसको वेतन मान के साथ साथ ६० रुपया मासिक ड्यूटी-भत्ता तथा भोपाल में केन्द्रीय सरकार के कर्मचारियों के लिए अनुमत्य महंगाई भत्ता, महंगाई वतन और राज्य सरकार की दरों के अनुसार स्थानीय भत्ता (प्रतिकर भत्ता और मकान भत्ता) मिलेगा।

(ग) जो नहीं।

(घ) प्रश्न नहीं उठता।

228. SHRI M. P. BHARGAVA: Will the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to state:

what decisions have been taken in the meeting of the representatives of the Heavy Engineering Corporation, Heavy Electricals, Hindustan Steel and Dastur and Company for working out an integrated programme for the supply of machinery and equipment to the proposed steel plants at Bokaro and other places;

whether any conference of representatives of major fabricating units in the country was also convened; and

(c) if the reply to part (above) be in the affirmative, what decisions were taken by them?'

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING SHRI C. SUBRAMANTUM: (a) The decisions taken were:

1. A conference of Heavy Engineering Corporation and all potential manufacturers to be convened shortly.

2. A committee on Design Organisation to recommend *inter alia* on the following items:

Organisational set up or undertaking

f [THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Only one officer of the Central Board was deputed to work in the Madhya Pradesh State Social Welfare Advisory Board, Bhopal, during 1960-61.

(b) The scale of pay prior to his deputation was Rs. 210—10—270—15—330—EB—15—450—EB—20—530; during the period of deputation, it is the grade pay plus duty allowance of Rs. 60.00 per month

plant engineering coordination and detailed designs for manufacture of Iron and Steel Plant including ancillaries. Design organisation in HEC for undertaking manufacture of one or two blast furnaces,